

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 690 of 2002

Jabalpur, this the 14th day of January, 2003.

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. Sarveshwar Jha- Member (Admnv.)

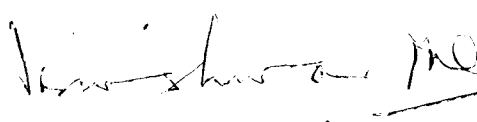
K.K.Dey S/o late Sri C.C.Dey,
aged about 59 years, Employed as
Senior Section Engineer (Construction)
Under Chief Engineer (Construction)
S.E.Railway, Bilaspur and R/o Rly.
Settlement, Bilaspur (C.G.) -APPLICANT
(By Advocate- None)

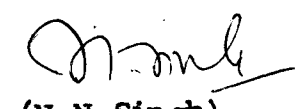
Versus

1. Union of India through
General Manager, S.E.Railway,
Garden Reach, Kolkata-43.
2. Deputy Chief Engineer (Construction)
Construction Office, Rly. Settlement,
S.E.Railway, Bilaspur, C.G. -RESPONDENTS

O R D E R (ORAL)

None appeared on behalf of the applicant on
13.11.2002, and defects pointed out by the office were not
removed by the applicant. In view of the fact that five
adjournments were given to the applicant to remove the
defects, ^{and that} today also nobody is present on behalf of the
applicant, it appears that the applicant has no interest
in prosecuting this case. Accordingly, this O.A. is
dismissed for non-prosecution.

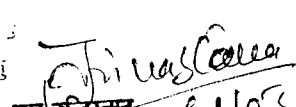

(Sarveshwar Jha)
Member (Admnv.)


(N.N. Singh)
Vice Chairman

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- पुस्तक सं ओ/न्या:.....जबलपुर, दि.....
प्रतिनिधि उपस्थित
(1) सचिव, उच्च न्यायालय
(2) आवेदक श्री/श्रीमती/श्री
(3) प्रत्यक्षी श्री/श्रीमती/श्री
(4) न्यायाधीश, उच्च न्यायालय
सूचना एवं आवश्यक कागजात

Dr. K. K. Kulkarni, Adv


उप सचिव
15/1/03

Issued
on 16.1.03
BS